

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Civil Appeal No(s). 1289-1290/2025

SMT. RAKESH BALA ANEJA . & ORS.

Appellant(s)

VERSUS

SMT. SUSHIL BAJAJ (DEAD)

Respondent(s)

Only C.A. 1328/2025 is listed

WITH

C.A. No. 1328/2025 (III-A)

Date : 20-07-2026 These appeals were called on for hearing today.

For Appellant(s) :

Ms. Shriya Maini, AOR
Mr. Rajive Maini, Adv.
Mr. Neeshu, Adv.
Mr. Neeshu Chandpuriya, Adv.

For Respondent(s) :

Ms. Tanvi Munjal, Adv.
Mr. Bhavishya Munjal, Adv.
Mr. Sunil Kumar Sharma, AOR

Mr. Rituparn Uniyal, AOR
Mr. Rajesh Kumar Lawania, Adv.

Mr. Raghav Sabharwal, AOR
Mr. Dharmesh Shersia, Adv.
Mr. Md Saqib, Adv.

Mr. Vikas Mehta, AOR
Mr. Vaishnav Kumar, Adv.

contd..

Mr. Vaishak Omanakuttan, Adv.

Mr. Angad Baxi, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 1328/2025

Opportunity of respondent No.1.1 to file counter affidavit has already been declined.

As per office report, Ld. counsel who appeared for respondent No.1.3 has not filed vakalatnama so far and opportunity to file counter affidavit has already been declined vide order dated 11.05.2026. However, Ld. counsel for respondent No.1.3 states that he has filed vakalatnama and counter affidavit. Registry to verify and do the needful.

Ld. Advocate, Ms.Neelam Preet Kaur for respondent No.1.4 states that she will adopt the counter affidavit of respondent No.1.2. However, as per office report opportunity of respondent No.1.2 to file counter affidavit has already been declined vide order dated 11.5.2026.

Hence, last opportunity is granted to respondent No.1.4 to file counter affidavit within two weeks. If counter affidavit is filed as above, let the same be taken on record, else further opportunity to file the same would stand declined, as vakalatnama was filed on 08.05.2026.

Respondent Nos.1.5 & 1.6 have already filed counter affidavit.

contd..

Ld. Counsel for the appellant to take fresh steps and to file fresh particulars for service on respondent Nos.2 to 4 within a week.

List again on 21.08.2026.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

rd

APOORV SINGH
Registrar